


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 40/BB/17	-	Admission	Rule-6 of I&B	Jagan Pampapathy Vs Wipro Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	<b>Manmohan P.D.</b> 9886691331	Respondent	

2. **ARUN SR/KUMAR**  
for keystone partners

Applicant



Counsel for petitioner is present. Counsel for respondent is present. He requested time to file objections.

List it on 17.08.2017.

  
MEMBER (J)

  
MEMBER (T)